

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH:HYDERABAD

C.P.No.8/2002 in O.A.No.811/1992

Date of Order:31.10.2002

Between:

K.Sundaraiah, s/o K.Narasaiah,
occ:Pensioner and former Mail/Express Driver,
r/o H.No.15.2.254, Rangampet, Warangal. ..Applicant

and

1. Sri R.N.Varma, Divisional Railway Manager,
South Central Railways, Sanchalan Bhavan,
Secunderabad.
2. Sri S.D.Gosh Dastidar, Chief Operating Manager,
South Central Railways, Railnilayam, Secunderabad.
3. Sri C.Rama Krishna, Additional General Manager,
South Central Railways, Railnilayam, Secunderabad.

..Respondents

Counsel for the Applicant
Counsel for the Respondents

:Mr.N.Krishna Rao
:Mr.D.F.Paul

CORAM:

THE HON'BLE MR.JUSTICE K.R.PRASADA RAO, VICE CHAIRMAN
THE HON'BLE MR.M.V.NATARAJAN, MEMBER (ADMN.)

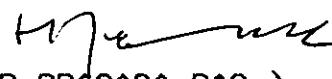
ORDER

(Per Hon'ble Mr.Justice K.R.Prasada Rao, Vice Chairman)

The learned Counsel for the Respondents submits that the matter has not been disposed of in the High Court.

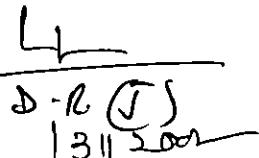
2. Hence, this CP is closed giving liberty to the applicant to approach this Tribunal after the disposal of the Writ Petition pending in the High Court.


(M.V.NATARAJAN)
MEMBER (A)


(K.R.PRASADA RAO)
VICE CHAIRMAN

Dated: this the 31st day of October, 2002
Dictated in the Open Court

DSN


D.R(J)
31.10.2002